
LLOYD LAW COLLEGE

In association with

GAIL



Ladder of Success



5 NOV 2019

|

RULES AND REGULATIONS

“INTEGRITY- A WAY OF LIFE”

RULE BOOK

1.1. Administration

(a) The LLOYD LAW COLLEGE National Debate – 2019 (“Competition”) is held and administered by Lloyd law college Greater Noida.

(b) The competition will be held on Tuesday 05 November 2019 at Campus, Lloyd law college Greater Noida campus.

1.2. Language

The competition will be conducted in English and Hindi both separately.

1.3. Eligibility

The competition is open for students pursuing any Undergraduate degree courses or Postgraduate degree courses in any recognized University/College.

1.4. Composition and Structure

The competition is for individual participation and will be judged on individual basis.

Each participant shall have 3 minutes (5 minutes in case of elocution) to put forward their opinion and content.

30 seconds extra time will be provided if needed. (Subject to Discretion of Judges)

1.5. Registration format

Participant must register on or before **Wednesday 03 November 2018** and mailed scan copy of the registration form should be sent to constitutionclub@lloydlawcollege.edu.in.

1.6. Scouting

- (a) Teams shall not be allowed to observe the oral rounds of other teams, unless they have been officially knocked-out of the competition. Scouting is strictly prohibited.
- (b) Scouting by any team shall result in disqualification.

1.7. Awards

The Winner will receive a trophy and cash prize worth Rs. 5,000/-.

The Runners-Up will receive a cash prize worth Rs. 3,000/-.

Second Runner-Up will receive a cash prize worth Rs. 2,000/-.

1.8. Marking Criteria

Marks will be provided on the following spaces and it is expected to the speakers to follow the same:

Content	40marks
Language	20marks
Ability to response questions	20marks
Poise	10marks
Time management	10marks

1.8. The decision of the judges shall be final and binding.

1.9. Accommodation, food and transportation

- (a) Participants shall arrange their own accommodation and transportation, should any assistance be required, feel free to contact the organizing committee.
- (b) High tea will be provided to all participants on the date of competition.

1.10 Agenda

Vigilance Awareness Week (VAW) is observed every year, under the aegis of the central vigilance commission (CVC), New Delhi by all the Organizations falling within the advisory jurisdiction of the commission.

VAW – 2019 shall be observed on 05th November 2019 with the theme “Integrity- A way of life”. This competition is part of the same stream with association of Lloyd Law College.



**GAIL (India) Limited
NCR Gas (O&M)
Noida**



VIGILANCE AWARENESS WEEK – 2019
Registration Form

Institution:

Date of program: 05 Nov. 2019

Participant Name:

Class / Course:

Address:

Phone:

Mobile:

EMail:

Passport Size Photo

Participating in

Debate:

Elocution:

Medium– Hindi

English

Why I am participating in the Vigilance Awareness program -2018:

(Signature)

Forwarding by Institution